

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 5TH DAY OF JULY, 2000

Original Application No.714 of 2000

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.M.P.SINGH, MEMBER(A)

M.L.Puri, aged about 58 years,
S/o Sri B.L.Puri, posted as
BE/Tooling, Diesel Locomotive
Works, Varanasi.

.... Applicant

(By Adv: Shri Sudhir Agrawal)

Versus

1. Union of India through the Secretary
Ministry of Railways, New Delhi.
2. The Railway board, Rail Bhawan
New Delhi through its Chairman
3. The General Manager/General Manager(P)
Diesel Locomotive Works, Varanasi.
4. The Deputy Chief Personnel Officer,
Diesel Locomotive Works, Varanasi.
5. The Chief Personnel Officer,
Diesel Locomotive Works, Varanasi.

... Respondents

O R D E R(Oral)

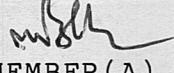
(By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

Heard learned counsel for the applicant. The grievance of the applicant was regarding his promotion to Group 'B' service in Mechanical Engineering Department. It is not disputed that the applicant has already been promoted by order dated 30.6.93(Annexure 15 to the OA). However, he raised the claim for regularisation of Group "B" services rendered in DCW by means of representation dated 18.8.97 which has been rejected on 20.7.1999(Annexure 1 to the OA). In our opinion the application is highly

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belated ~~belated~~ in view of Clause(b) of Section 21 of the
Administrative Tribunals Act. The OA is accordingly
rejected as time barred.


MEMBER (A)


VICE CHAIRMAN

Dated: 05.7.2000

Uv/